

Annexure-9

| Name of the Corporate Debtor: Avail Holding Limited | | Date of commencement of CIRP: 29.01.2024 | | | | List of creditors as on: 07.12.2024 | | | | | | | | |
|---|------------------|--|--------------------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| Other creditors, if any, (other than financial creditors and operational creditors) | | | | | | | | | | | | | | |
| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | | Date of receipt of claim | Amount claimed [Amount in Rs.] | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| NIL | | | | | | | | | | | | | | |
| TOTAL | | | - | - | | - | | | - | - | - | | - | |